Director (Academics)/ Chairperson (Officiating) Office of District & Sessions Julie ICIAL ACADEMY Rouse Avenue Cours, New Belhi (High Court of Delhi) Dwarka, New Delhi-1 10078 9892191, 011-28036502 (O) Email: dja@nic.in

No. DJA/Trg./Nov.Ret./Orccha/1745/2023/ 4Q62

25th October, 2023 Rouse Avenue Court, New Delhi!

To,

1. The Principal District & Sessions Judge (HQs), Central, THO

2. The Principal District & Sessions Judge, New Delhi, PHCA

3. The Principal District & Sessions Judge, North-West/Rethini

4. The Principal District & Sessions Judge, South-West Dwarka

5. The Principal District & Sessions Judge, West, THO

6. The Principal District & Sessions Judge, East, KKD 7. The Principal District & Sessions Judge, South, Sake

8. The Principal District & Sessions Judge, Shahdara, KK

The Principal District & Sessions Judge, North-East, KKS 10. The Principal District & Sessions Judge, North, Rohini

1. The Principal District & Sessions-cum-Special Judge (PC Act) (CBI)

12. The Principal District & Sessions Judge, South-East, Saket

Reg.: Environment Awareness & Wellness Retreat to be held in the month of November, 2023.

Respected Sir/Madam.

The Delhi Judicial Academy is organizing an 'Environment Awareness & Wellness Retreat' for the block year 2023-2024 from 25th to 27th November, 2023 at Orchha, Madhya Pradesh as per the Continuous Judicial Education & Training Programmes Calendar - 2023 approved by the Hon'ble High Court of Delhi. The broad objectives of the Retreat are:

Exposure to local customs, folk, cuisine and ubiquitous features

Wellness and health management.

The nomination list of the Judicial Officers for this Retreat is enclosed as Annexure-A.

It is requested that such nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid retreat programme through your good office.

The tour programme including day-to-day itinerary shall be sent directly to the nominated Judicial Officers by the Delhi Judicial Academy.

With regards,

Encls.: As above

Yours faithfully,

(Dr. Aditi Choudhary)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE (PC ACT)

No.JOTP/RACC/Gaz./2023/ 89450 -8954D

Copy alongwith its enclosure forwarded for information and necessary action to :-

Sh. Gagandeep Singh, Ld. Special Judge(PC Act)(CBI)

Sh. Harjyot Singh Bhalla, Ld. Presiding Officer, Labour Court

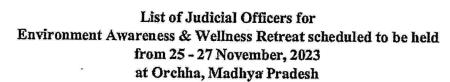
Ms. Bhavna Kalia, Ld. Presiding Officer, Labour Court.

The Branch In-charge, Admn, Filing, General, Pool Car, Care Taking, Facilitation Centre, RACC, New Delhi.

-The Web-site Committee, Tis Hazari Courts, Delhi.

31-10-2 (Arun Bhardwaj) Officer In-charge (Judl.) for Principal District & Sessions Judgecum-Spl. Judge (PC Act)(CBI) Rouse Avenue Court Complex

New Delhi



S. N	. Name of Officer	Present posting	District	Place of Posting
		DHJS .		
1	Mr. Praveen Kumar	Principal District & Sessions Judge	South-West	Dwarka
2	Mr. Vijay Kr. Dahiya	Judge In-charge, Mediation Centre	North-West	Rohini
3	Mr. Virender Bhatt	District Judge (Commercial Court)	North	Rohini
4	Ms. Vinceta Goyal	District Judge (Commercial Court)	New Delhi	PHC
5	Ms. Preeti Agrawal Gupta	PO MACT	North	Rohini
6	Mr. Mukesh Kr.Gupta	Member Secretary, DSLSA		Rouse Avenue
7	Mr. Rajesh Kr.Singh	District Judge (Commercial Court) (Digital)	South-East	Saket
8	Mr. Sanjay Jindal	District Judge (Commercial Court)	West	THC
9	Ms. Ravinder Bedi	District Judge (Commercial Court)	Central	THC
10	Mr. Raj Kumar	ASJ	Central	THC
11	Mr. Devender Kumar	Judge, Family Court	Shahdara	KKD
12	Mr. Ravinder Singh-I	Judge, Family Court	East	KKD
13	Mr. Sanatan Prasad	ADJ	East	KKD
14	Mr. Pritam Singh	Judge, Family Court	South	Saket
15	Mr. Rakesh Kumar-IV	PO MACT	West	THC
16	Mr. Deepak Dabas	ADJ	North	Rohini
17	Mr. Deepak Wason	ADJ	South-East	Saket
18	Mr. Sandeep Garg	Judge In-charge, Mediation Centre	New Delhi	PHC
19	Mr. Devender Nain	Joint Registrar (Judicial)		DHC
20	Mr. Gagandeep Singh	Special Judge (PC Act) (CBI)		Rouse Avenue
21	Mr. Prashant Sharma	ASJ	South-East	Saket
22	Mr. Ajay Singh Shekhawat	ASJ	South-West	Dwarka
23	Mr. Hariyot Singh Bhalla	POLC		Rouse Avenue
24	Dr. Jagminder Singh	Joint Registrar (Judicial)		DHC
25	Mr. Rajinder Kumar	ASJ	North-West	Rohini
26	Mr. Sushil Anuj Tyagi	ASJ	Central	THC
27	Mr. Sushant Changotra	Secretary, Delhi High Court Legal Services Committee		DHC
28	Mr. Sudhir Kumar Sirohi	Special Judge (NDPS)	New Delhi	PHC
	Ms. Bhavna Kalia	POLC	New Delli	
30	Ms. Susheel Bala Dagar	ASJ (POCSO)	North-West	Rouse Avenue
	Mr. Gagandeep Jindal	ADJ+MACT	North-West	Rohini Rohini
32	Mr. Rakesh Kumar Rampuri	Special Judge (NDPS)	West	THC
33	Ms. Shreya Arora Mehta	OSD	West	
34	Mr. Pranjal Aneja	Joint Registrar (Judicial) (CPC)		NALSA DHC
35	Ms. Archana Beniwal	ASJ (FTSC) (POCSO)	South-West	Dwarka
		DJS	Boatti-West	Dwarka
	Ms. Deepti Devesh	SCJ-cum-RC	South-East	Saket
	Mr. Aashish Gupta	ACMM	North-East	KKD
	Ms. Neetu Nagar	ARC	Central	THC
39	Ms. Neha Pandey	MM	North	
10	Mr. Ajay Singh Parihar		North-West	Rohini Rohini
41	Ms. Rishika Srivastava	Full Time Secretary, DLSA	Central	THC
	Ms. Bharti Garg	Civil Judge	Central	
3]	Ms. Apoorva Rana		South-West	THC
4]	Mr. Shashank Nandan Bhatt		South-West	Dwarka Dwarka
5	Mr. Abhitesh Kumar	MM		
	Mr. Aakash Sharma	TATIAT	South-East	Saket

S. N.	Name of Officer	Present posting	District	Place of Posting
47	Ms. Divya Gupta	MM (NI Act)	Central	THC
48	Ms. Neetika Kapoor	MM	West	THC
49	Ms. Surbhi	· MM (Mahila Court)	South-West	Dwarka
50	Ms. Vaishali Singh	MM (Mahila Court)	South-West	Dwarka
51	Ms. Aneeza Bishnoi	MM (Mahila Court)	West	THC
52	Ms, Divya Arora	MM (NI Act)	South-West	Dwarka
53	Mr. Ankit Karan Singh	MM	West	THC
54	Ms. Neha Sharma	MM (NI Act) Digital Court	South-East	Saket
55	Mr. Anurag Chhabra	MM (NI Act)	New Delhi	PHC
56	Ms. Jyoti Nain	MM	North	Rohini
57	Ms. Sonika	MM	East	KKD
58	Mr. Kapil Gupta	MM	New Delhi	PHC
59	Ms. Anam Rais Khan	MM (NI Act)		Rouse Avenue
60	Sh Saurabh Goyal	MM	North	Rohini
61	Ms. Komal Garg	MM (Mahila Court)	New Delhi	PHC
62	Mr. Navdeep Gupta	MM	North-West	Rohini
63	Ms. Divyashree Raina	MM (Mahila Court)	Central	THC
64	Ms. Rectika Jain	MM (Mahila Court)	Central	THC
65	Mr. Snehil Sharma	MM (NI Act) Digital Court	North-East	KKD
66	Mr. Himanshu Tanwar	MM	South-East	Saket
67	Mr. Gaurav Katariya	MM (NI Act) Digital Court	West	THC
68	Ms. Disha Singh	Civil Judge	West	THC
69	Ms. Garima	MM (NI Act) Digital Court	North-West	Rohini
70	Mr. Rishabh Tanwar	MM (NI Act)	South	Saket
71	Ms. Shubhi Gupta	Civil Judge	East	KKD
72	Mr. Harjot Singh	MM (NI Act) Digital Court	New Delhi	PHC
73	Mr. Aakash Mohan Singh	Civil Judge	Shahdara	KKD
74	Ms. Shagun	MM	West	THC
75	Ms. Payal Singal	Civil Judge	Central	THC
76	Ms. Shruti Sharma-II	MM (NI Act) Digital Court	North-West	Rohini
77	Ms. Meena Chauhan	MM	Central	THC
78	Ms. Moksha Bains	MM (NI Act)	South-East	Saket
79	Ms. Sheetal Rani	MM (NI Act) Digital Court	South-East	Saket

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